

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/226/2016  
NAME OF THE PETITIONER(S) : Mohan Paul  
NAME OF THE RESPONDENT(S) : M/s City Hospital Private Limited & 5 others  
UNDER SECTION : 111

Sl.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

1) T.K. Shajahan	Counsel for Petitioner	[Signature]
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2) K. Manojmenon R. Venkataraman	Counsel for Respondents	[Signature]
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**ORDER**

Counsel for petitioner present. Counsel for respondent present and file the counter to the IA filed by the counsel for the petitioner. It has been reported that due to deficiency of the payment of fee, the IA is not numbered. Counsel for petitioner is directed to fulfil the necessary requirements for getting the IA numbered. Time is granted. Put up on **25.10.2016 at 10.30 A.M.**

[Signature]  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

[Signature]  
(K Anantha Padmanabha Swamy)  
Member (Judicial)